

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.01.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 78 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association Vs. Manish Kumar Gupta	Jitendra Singh
2.	I.A. No. 80 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association Vs. Manish Kumar Gupta	Jitendra Singh
3.	I.A. No. 102 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association Vs. Manish Kumar Gupta	Jitendra Singh
4.	I.A. No. 85 of 2023 in Comp. App. (AT) No. __ of 2023	Smt. Lipika Dhawa Vs. Joy Mahaprovu Cold Stirage Pvt. Ltd. & Ors.	Arijit Singh
5.	I.A. No. 90 of 2023 in Comp. App. (AT) (Ins) No. __ of 2022	Permal Wallage Pvt. Ltd. Vs. Narbada Forest Industries Pvt. Ltd.	Savita Valecha
6.	I.A. No. 101 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 1191 of 2022	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Vivek Vashi

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Assistant Registrar